

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
LOK SABHA  
UNSTARRED QUESTION NO.954

**TO BE ANSWERED ON MONDAY, DECEMBER 02, 2024 / AGRAHAYANA 11, 1946**  
**(SAKA)**

**GST ON FRUIT PROTECTION PAPER BAGS**

**954. SHRI KESINENI SIVANATH:**

**Will the Minister of FINANCE be pleased to state:**

- (a) the rate of GST levied on fruit protection paper bags in the country;**
- (b) the amount of GST collected by the Government from fruit protection paper bags during the last five years, year-wise;**
- (c) whether the Government has any plans of reducing GST on fruit protection paper bags;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI PANKAJ CHAUDHARY)**

- (a):** Fruit protection paper bags will fall under HS Code 4819 and attract 18% GST rate.
- (b):** Such data is not available, as fruit protection paper bags have no specific HS code.
- (c):** GST rates are prescribed on the recommendations of GST Council, which is a constitutional body. There is no such recommendation from the Council.
- (d) & (e):** Does not arise in view of reply to (c) above.

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